

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:986
ANSWERED ON:28.11.2011
TRANSPORT SUBSIDY SCHEME
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Union Government is implementing transport subsidy scheme to attract investors in the States and Union Territories;
- (b) if so, the salient features and objectives of the above scheme;
- (c) the State-wise fund allocated / utilized under this scheme since its inception;
- (d) whether the Government has evaluated / is evaluating the scheme in order to prevent possible leakage and misuse; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a): Yes Madam.

(b): The Transport Subsidy Scheme (TSS) is being implemented since 23.7.1971 with the objective to promote industrialization in the remote, hilly and inaccessible areas. Subsidy ranging between 50% to 90% of the transport cost for transportation of raw material and finished goods to and from the location of the unit and designated rail head is extended to eligible industrial units in NER States (including Sikkim), State of Himachal Pradesh, Uttarakhand, Jammu & Kashmir, Union Territories of Andaman & Nicobar and Lakshadweep and Darjeeling District of West Bengal.

(c): A statement is Annexed.

(d)&(e): Yes, the Government has got the Scheme evaluated by an independent agency viz. M/s Deloitte Touche Tohmatsu India Ltd, Gurgaon to prevent possible leakage and misuse. Office of C&AG has also conducted Performance Audit of the Transport Subsidy Scheme.